COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 05 OF 2018

Dated: 21 st February, 2018
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Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Transmission Corporation Limited Vs.			 Appellant(s)
Punjab State Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant (s)	:	Ms. Anushree Bardhan Mr. A.K. Dubey	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

List this matter for admission on <u>01.03.2018</u>, as requested.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

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